GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:5105 ANSWERED ON:26.04.2013 ACQUISITION OF LAND BY OIL PSUS Alagiri Shri S. ;Choudhary Shri Harish

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether various Oil Public Sector Undertakings (PSUs) have acquired land at various places for implementation of their projects in the country during the year 2011-12;
- (b) If so, the details thereof State/UT-wise along with the provisions under which such acquisition has been made; (
- (c)Whether the Oil PSUs have used the acquired land for the public utility purposes;
- $(d) \textbf{If so, the details thereof and if not, the reasons therefore along with the purpose for which the land is being used by them; and the land is being used by t$
- (e)the action being taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAKA LAKSHMI)

- (a) & (b) The details of acquisition of land by major oil Public Sector Undertaking at various places are given in Annexure -1
- (c) & (d) All the land acquired as mentioned in Annexure-I have been utilized/is being utilized for public utility purposes.
- (e) Does not arise.